

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 83 of 2018**

**In the matter of:**

India Glycols Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Manans Kumar Chaudhari, Mr. SagardeepRathi, Mr. Aman Singh Baroka and Mr. EbaadNawat Khan, Advocates

**For Respondent:-**Mr. Shridhar Potaraju, Mr. Yashvir Kumar, Ms. Shweta Parihar Ushasri, Advocates for R-2  
Mr. MM Sharma, Mr. Anand Shree and Mr. Charms Mathew, Advocates for R-19  
Mr. Udayan Jain, Mr. Kamal Sharma and Mr. Gunjan Richharia, Advocates for R-1.  
Mr. Manu K. and Ms. Divya Nair, Advocates for R-3.  
Ms. Reeta Mishra and Ms. Tarana Khan, Advocates  
Ms. BulbuliRichong, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 86 of 2018**

**In the matter of:**

BalrampurChini Mills Ltd.

.....**Appellant**

Vs

CCI & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Nemo

**For Respondent :-**Mr. Shridhar Potaraju, Mr. Yashvir Kumar, Ms. Shweta Parihar Ushasri, Advocates for R-25  
Mr. Udayan Jain, Mr. Kamal Sharma and Mr. Gunjan Richharia, Advocates for R-1.

Ms. Reeta Mishra and Ms. Tarana Khan, Advocates

Ms. BulbuliRichong, Advocate for CCI.  
Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for R-17

**WITH**

**Competition Appeal (AT) No. 91 of 2018**

**In the matter of:**

Bajaj Hindustan Sugar Ltd. ....**Appellant**

Vs

Ester India Chemicals Ltd. & Ors. ....**Respondents**

**Present:**

**For Appellant:-**Mr. Alok Aggarwal, Mr. Sanjeev Kumar Singh and Mr. Shighra Kumar, Advocates

**For Respondent :-**Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for R-10  
Ms. Reeta Mishra and Tarana Khan, Advocates.  
Mr. SanyatLodha, Advocate for CCI  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 92 of 2018**

**In the matter of:**

Mawna Sugars Ltd. ....**Appellant**

Vs

Competition Commission of India &Anr. ....**Respondents**

**Present:**

**For Appellant:-**Mr. P.K. Bhalla, Advocate

**For Respondent :-**Mr. Udayan Jain, Mr. Kamal Sharma and Mr. Gunjan Richharia, Advocates for R-1.

Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 93 & 98 of 2018**

**In the matter of:**

Dalmia Bharat Sugar & Industries Ltd. ....**Appellant**

Vs

Competition Commission of India &Anr. ....**Respondents**

**Present:**

**For Appellant:-**Mr. M.M Sharma, Mr. Anand Sree and Mr. Charms Mathew,  
Advocates

**For Respondent :-** Mr. SanyatLodha, Advocate for CCI  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 94 of 2018**

**In the matter of:**

Uttam Sugar Mills Ltd. ....**Appellant**

Vs

Competition Commission of India & Ors. ....**Respondents**

**Present:**

**For Appellant:-**Mr. Sanjeev Kumar Singh and Mr. Shighra Kumar, Advocates

**For Respondent :-**Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for R-  
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Ms. Reeta Mishra and Tarana Khan Advcoates.  
Mr. SanyatLodha, Advocate for CCI  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 97 of 2018**

**In the matter of:**

Triveni Engineering & Industries Ltd.

.....**Appellant**

Vs

Ester India Chemicals Ltd. &Anr.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Rishi Agarwal and Mr. PranjitBhattacharia, Advocates

**For Respondent :-**Mr. Udayan Jain, Mr. Kamal Sharma and Mr. Gunjan Richharia, Advocates for R-1.

Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 99 of 2018**

**In the matter of:**

The Andhra Sugars Ltd.

.....**Appellant**

Vs

Competition Commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Nemo

**For Respondent :-**Mr. Udayan Jain, Mr. Kamal Sharma and Mr. Gunjan Richharia, Advocates for R-1.

Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 100 of 2018**

**In the matter of:**

The Avadh Sugar & Energy Ltd.

.....**Appellant**

Vs

Competition Commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Upendra Choudhary and Mr Pankaj Bhagat, Advocates

**For Respondent :-**Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for R-10  
Ms. Reeta Mishra and Tarana Khan, Advocates.  
Mr. SanyatLodha, Advocate for CCI  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 101 of 2018**

**In the matter of:**

Sir Shadi Lal Enterprises .....**Appellant**

Vs

Ester India Chemicals Ltd. & Ors. ....**Respondents**

**Present:**

**For Appellant:-**Mr. Anil Kumar Mishra, Advocate

**For Respondent :-**Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for R-11  
Mr. SanyatLodha, Advocate for CCI  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 102 of 2018**

**In the matter of:**

KM Sugar Mills Ltd. ....**Appellant**

Vs

Competition commission of India&Anr. ....**Respondents**

**Present:**

**For Appellant:-**Mr. Upendra Choudhary and Mr Pankaj Bhagat, Advocates

**For Respondent :-**Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for R-10  
Mr. SanyatLodha, Advocate for CCI

Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 103 of 2018**

**In the matter of:**

Indian Sugar Mills Association

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Sridhar Potaraju, Mr. Yashvir Kumar and Ms. Shweta Parihar Ushasri, Advocates.

**For Respondent :-**Mr.SanyatLodha, Advocate for CCI  
Mr. Manu Krishna and Mr. Divya Nair, Advocates for R-3  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 104 of 2018**

**In the matter of:**

The SeksariaBiswan Sugar Factory Ltd.

.....**Appellant**

Vs

Competition commission of India&Anr.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Pankaj bhagat and Mr. Upendra Choudhary, Advocates.

**For Respondent :-**Mr. Udayan Jain, Mr. Kamal sharma and Mr. Gunjan Richharia, Advocates for Respondent No. 1  
Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for Respondent No. 11.  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 03 of 2019**

**In the matter of:**

Simbhaoli Sugars Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Sushil Shukla, Advocate

**For Respondent :-**Mr. Udayan Jain, Mr. Kamal sharma and Mr. Gunjan Richharia, Advocates for Respondent No. 1  
Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for Respondent No. 11.  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 05 of 2019**

**In the matter of:**

Shree KamrejVibhagSahakari Khand

UdoygMandali Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-** Mr. Ranjit Raut and Mr. Bhushan V. Mahadik, Advocates.

**For Respondent :-**Mr. SanyatLodha, Advocate for CCI.  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 06 of 2019**

**In the matter of:**

Sahakari Khand Udoyg Mandal Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-** Mr. Ranjit Raut and Mr. Bhushan V. Mahadik, Advocates.

**For Respondent :-**Mr. SanyatLodha, Advocate for CCI.  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 07 of 2019**

**In the matter of:**

Shree Ganesh Khand UdoygSahakari

Mandali Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-** Mr. Ranjit Raut and Mr. Bhushan V. Mahadik, Advocates.

**For Respondent :-**Mr. SanyatLodha, Advocate for CCI.  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**WITH**

**Competition Appeal (AT) No. 08 of 2019**

**In the matter of:**

Shree Mahuva Pradesh Sahakari Khand Udoyg

Mandali Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-** Mr. Ranjit Raut and Mr. Bhushan V. Mahadik, Advocates.

**For Respondent :-**Mr. SanyatLodha, Advocate for CCI.  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.



**WITH**

**Competition Appeal (AT) No. 10 of 2019**

**In the matter of:**

Sri Sarvaraya Sugars Ltd. Ors.

.....**Appellants**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Nemo

**For Respondent :-**Mr. Udayan Jain, Mr. Kamal Sharma and Mr. Gunjan Richharia, Advocates for Respondent No. 1  
Ms. BulbuliRichong, Deputy Director, Advocate for CCI.

**ORDER**

**13.02.2020-** This bunch of Appeals has been assigned to this bench for hearing.

Learned counsel for the Respondent Competition Commission of India submits that in some of the Appeals, copies of certain documents have not provided. In this regard he has filed a list indicating the left out documents.

Learned counsel for the Appellant in the concerned Appeals may provide the requisites documents within 15 days.

Post these Appeals 'For Hearing' on **22<sup>nd</sup> April, 2020** at 2:00 P.M.

If the matter spills over, these Appeals will be taken up for concluding arguments on **23<sup>rd</sup> to 24<sup>th</sup> April, 2020** as well at 2:00 P.M.

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Shreesha Merla)**  
**Member (Technical)**

SC/NN